



Government of India / भारत सरकार

Ministry of Commerce and Industry / वाणिज्य और उद्योग मंत्रालय

Department of Commerce / वाणिज्य विभाग

Directorate General of Foreign Trade, Delhi / विदेश व्यापार महानिदेशालय, दिल्ली

VANIJYA BHAWAN, AKBAR ROAD, CENTRAL DELHI, DELHI, 110011 / वाणिज्य भवन, अकबर

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(DES - VII SECTION)

MINUTES OF THE NORMS COMMITTEE- VII

MEETING No. NC/7/MEET/Sep/202324/7

DATED: 18/10/2023

Please Note

- I. For information of exporters, Norms Committee - VII handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 39, 40 .Communications in respect of cases/pertaining to NC- VII may be sent to email address: nc7.dgft@nic.in
- II. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.
- III. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

Meeting No. NC/7/MEET/Sep/202324/7 dated 18/10/2023 of Norms Committee - VII for the year 2023-24 was held on 18/10/2023 under the Chairmanship of Subhash Agarwal, Additional DGFT to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2015-20.

The following members were present in the meeting:-

S.No.	Name and Designation of Representatives	Department
1	SUHRUT MOHAPATRA, Joint DGFT	DGFT(HQ)
2	Nimesh Singh, Young Professional	DGFT(HQ)
3	NAND Lal, Technical Consultant	DPIIT
4	SHAISH KUMAR, Technical Consultant	DGFT
5	Omprakash sharma, Technical Consultant	C&PC

6	Nand Lal, Technical Consultant	DGFT
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Case Details and Decision(s):

Case No.	1 / NC/7/MEET/Sep/202324/7
Case Status	Case Deferred
Party Name	AMERICAN PRECOAT SPECIALITY PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202324/ 7 and 18/10/2023
HQ File Number	HQRNORM APPLY 00005300AM24
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to defer the case for further examination.	

Case No.	2 / NC/7/MEET/Sep/202324/7				
Case Status	Case Approved				
Party Name	CHIRIPAL POLY FILMS LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202324/ 7 and 18/10/2023				
HQ File Number	HQRNORM APPLY 00125230AM22				
RA File Number	NA				
Licence No and Date	NA				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39206290	Polyester Metallized Film	1 Kg	29173600	Purified Terephthalic Acid (PTA)	0.848 Kg
			29053100	Mono Ethylene Glycol (MEG)	0.335 Kg
			76051999	Aluminium Wire	0.0246 Kg
			69039090	Evaporation Boats	0.007 NOS

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	3 / NC/7/MEET/Sep/202324/7
Case Status	Case Deferred
Party Name	SYNTHETIC PACKERS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202324/ 7 and 18/10/2023
HQ File Number	HQRNORM REVIW00002864AM24
RA File Number	072404000233 AM17
Licence No and Date	0710111105/08/02/2017
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to defer the case for further examination.	

Case No.	4 / NC/7/MEET/Sep/202324/7		
Case Status	Case Approved		
Party Name	NITREX CHEMICALS INDIA LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202324/ 7 and 18/10/2023		
HQ File Number	018705000444AM20		
RA File Number	522404000038 AM20		
Licence No and Date	5210043221/04/11/2019		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item Name: INDUSTRIAL NITRO CELLULOSE CONTAINING SOLVENT IE. ISOPROPYL ALCOHOL			
ITC HS Code of Export item: 39122019			
Qty.: 1000000.0 KILOGRAMS (KGS)			
Import Items:			
S. No.	ITC HS Code	Import description	Qty. recommended
1	47020000	WOOD PULP	672000.0 KILOGRAMS (KGS)

2	29051220	ISOPROPYL ALCOHOL (IPA) SOLVENT	224354.0* KILOGRAMS (KGS)
* They have also used this item from indigenous source. RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE			

Case No.	5 / NC/7/MEET/Sep/202324/7
Case Status	Case Deferred
Party Name	Welspun Flooring Limited
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202324/ 7 and 18/10/2023
HQ File Number	018705000862AM21
RA File Number	039504000254 AM21
Licence No and Date	0310838473/25/09/2020
Norms Committee Decision: The Committee considered the case as per Agenda and decided to defer the case as representative of the firm was not able to attend the personal hearing.	

Case No.	6 / NC/7/MEET/Sep/202324/7				
Case Status	Case Approved				
Party Name	GRINDWELL NORTON LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202324/ 7 and 18/10/2023				
HQ File Number	HQRNORM REVIW00004778AM24				
RA File Number	039404000319 AM21				
Licence No and Date	0310838550/29/09/2020				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity

39173290	Thermoplastic Tubing - C-Flex(OD - 0.75" ID - 0.50" Wall - 0.125")	1 Kg	39039090	Thermo plastic C FLEX RESIN	1.05 Kg/Kg Content in export
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

Case No.	7 / NC/7/MEET/Sep/202324/7
Case Status	Case Deferred
Party Name	CEAKAY INDUSTRIES
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202324/ 7 and 18/10/2023
HQ File Number	HQRNORM REVIW00007146AM23
RA File Number	102404000048 AM21
Licence No and Date	1010060673/13/10/2020
Norms Committee Decision:	
The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the following DL issued to the firm dated 06.09.2023. 1. Provide imported and indigenous input and accordingly to fill 4E Annexure. 2. Complete calculation for requirement of imported and indigenous item for the manufacturing of export item Hence, the Committee decided to defer the case.	

Case No.	8 / NC/7/MEET/Sep/202324/7
Case Status	Case Approved
Party Name	NITREX CHEMICALS INDIA LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202324/ 7 and 18/10/2023
HQ File Number	018705000903AM21
RA File Number	522404000059 AM21
Licence No and Date	5210043573/23/10/2020
Norms Committee Decision:	
The committee considered the case as per agenda and decided to ratify the norms as under:-	

Export Item Name: INDUSTRIAL NITRO CELLULOSE CONTAINING SOLVENT IE. ISOPROPYL ALCOHOL.

ITC HS Code of Export item: 39122019

Qty.: 2000000.0 KILOGRAMS (KGS)

Import Items:

S. No.	ITC HS Code	Import description	Qty. recommended
1	47020000	WOOD PULP	1344000.0 KILOGRAMS (KGS)
2	29051220	ISOPROPYL ALCOHOL (IPA) SOLVENT	92292.0* KILOGRAMS (KGS)

*** They have also used this item from indigenous source.**

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	9 / NC/7/MEET/Sep/202324/7
Case Status	Case Approved
Party Name	VARUN BEVERAGES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202324/ 7 and 18/10/2023
HQ File Number	HQRNORM APPLY 00004573AM24
RA File Number	NA
Licence No and Date	0510415662/27/10/2020

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39201092	POLYETHYLENE STRETCH FLIM(SINGLE LAYER FLEXIBLE PACKAGING MATERIAL)	100.0 MTS	39011010	LLDPE GRANULES	24.75 MTS
			39011090	LDPE GRANULES	26.75 MTS
			39011090	LLDPE GRANULES	49.5 MTS

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	10 / NC/7/MEET/Sep/202324/7
Case Status	Case Deferred
Party Name	ASAWA INSULATION PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202324/ 7 and 18/10/2023
HQ File Number	HQRNORM REVIW00004785AM23
RA File Number	039404000601 AM21
Licence No and Date	0310839327/04/11/2020
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to defer the case for further examination	

Case No.	11 / NC/7/MEET/Sep/202324/7
Case Status	Case Deferred
Party Name	Welspun Flooring Limited
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202324/ 7 and 18/10/2023
HQ File Number	HQRNORM APPLY 00046552AM21
RA File Number	03AA04013454 AM21
Licence No and Date	0311000316/24/12/2020
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to defer the case as representative of the firm was not able to attend the personal hearing	

Case No.	12 / NC/7/MEET/Sep/202324/7
Case Status	Case Deferred
Party Name	Welspun Flooring Limited
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202324/ 7 and 18/10/2023
HQ File Number	HQRNORM APPLY 00060582AM21

RA File Number	03AA04015794 AM21
Licence No and Date	0311000765/12/01/2021
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to defer the case as representative of the firm was not able to attend the personal hearing	

Case No.	13 / NC/7/MEET/Sep/202324/7				
Case Status	Case Approved				
Party Name	CHIRIPAL POLY FILMS LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202324/ 7 and 18/10/2023				
HQ File Number	HQRNORM APPLY 00060855AM21				
RA File Number	08AA04005448 AM21				
Licence No and Date	0811000268/12/01/2021				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39206290	BOPET FILM COATED (Containing PVDC Min 22%)	1 Kg	29173600	Purified Terephthalic Acid (PTA)	0.565 Kg
			29053100	Mono Ethylene Glycol (MEG)	0.2233 Kg
			39045090	Polyvinylidene chloride (PVDC)	0.231 Kg
NOTE: Applicant have stated vide letter 24.05.2022 that they will import only item no. 1, 2 and 7. Hence rest import item has been deleted.					
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

Case No.	14 / NC/7/MEET/Sep/202324/7
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Case Status	Case Approved				
Party Name	GRINDWELL NORTON LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202324/ 7 and 18/10/2023				
HQ File Number	HQRNORM REVIW00004931AM24				
RA File Number	039404000506 AM21				
Licence No and Date	0311000980/25/01/2021				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39173290	Thermoplastic Tubing - C-Flex(OD - 0.75" ID - 0.50" Wall - 0.125")	1 Kg	39039090	Thermo plastic C FLEX RESIN	1.05 Kg/Kg Content in export
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

Case No.	15 / NC/7/MEET/Sep/202324/7
Case Status	Case Deferred
Party Name	SNF(INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202324/ 7 and 18/10/2023
HQ File Number	HQRNORM APPLY 00092296AM21
RA File Number	262404000022 AM21
Licence No and Date	2611000086/25/02/2021
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Oct/2023-24/07 dated 18.10.2023	
1. Composition of export item, giving COA report of Export item.	
2. Complete calculation for the requirement of raw materials for the manufacture of export item, as requested during the personal hearing.	
Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT	

Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	16 / NC/7/MEET/Sep/202324/7
Case Status	Case Approved
Party Name	STIC ON PAPERS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202324/ 7 and 18/10/2023
HQ File Number	HQRNORM APPLY 00004538AM23
RA File Number	NA
Licence No and Date	0911000473/08/03/2021

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item Name: SELF ADHESIVE POLYETHYLENE FILM (165 GSM +/- 10 PERCENT)(SELF ADHESIVE POLYETHYLENE FILM (165 GSM +/- 10 PERCENT))

ITC HS Code of Export item: 39199010

Qty.: 600000.0 SQUARE METER (SQM)

Import Items:

S.No.	ITC HS Code	Item Description	Quantity recommended
1.	39201092	POLYETHYLENE FILM-83 MICRON +/-10%-VARIOUS WIDTHS-VARIOUS COLOURS/TRANSPARENT	624000.0 Sq. Mt
2.	48064010	RELEASE BASE PAPER-GLASSINE-60 GSM +/- 10%-VARIOUS COLOURS VARIOUS WIDTHS	624000.0 Sq. Mt
3.	35069110	ADHESIVE (55% SOLID+/-10%) (WATER BASED)/ACRYLIC EMULSION	25,200 Kg
4.	39100090	Silicon	Not allowed, as no past consumption data is given and it is also not mentioned in SION.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	17 / NC/7/MEET/Sep/202324/7
Case Status	Case Rejected
Party Name	SHISH INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202324/ 7 and 18/10/2023
HQ File Number	HQRNORM APPLY 00021964AM22
RA File Number	52AA04001117 AM22
Licence No and Date	5211000625/19/04/2021
Norms Committee Decision:	
The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 26.11.2021 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.	

Case No.	18 / NC/7/MEET/Sep/202324/7
Case Status	Case Deferred
Party Name	Welspun Flooring Limited
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202324/ 7 and 18/10/2023
HQ File Number	HQRNORM APPLY 00022376AM22
RA File Number	03AA04029569 AM21
Licence No and Date	0311003167/20/04/2021
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to defer the case as representative of the firm was not able to attend the personal hearing	

Case No.	19 / NC/7/MEET/Sep/202324/7
Case Status	Case Deferred
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202324/ 7 and 18/10/2023
HQ File Number	HQRNORM APPLY 00028321AM22

RA File Number	05AA04008568 AM22
Licence No and Date	0511002323/28/04/2021
Norms Committee Decision: The committee considered the case as per agenda and noted that this case pertains to NC V. Hence the committee decided to transfer the case to NC V.	

Case No.	20 / NC/7/MEET/Sep/202324/7
Case Status	Case Rejected
Party Name	GUJARAT FLUOROCHEMICALS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202324/ 7 and 18/10/2023
HQ File Number	HQRNORM APPLY 00034799AM22
RA File Number	34AA04000962 AM22
Licence No and Date	3411000538/07/05/2021
Norms Committee Decision: The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 23.09.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply	

Case No.	21 / NC/7/MEET/Sep/202324/7
Case Status	Case Approved
Party Name	STIC ON PAPERS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202324/ 7 and 18/10/2023
HQ File Number	HQRNORM APPLY 00004474AM23
RA File Number	NA
Licence No and Date	0911000868/19/05/2021
Norms Committee Decision: The committee considered the case as per agenda and decided to ratify the norms as under:- Export Item Name: SELF ADHESIVE FILM BOPP WHITE (130 GSM +/-10PERCENT ITC HS Code of Export item: 39199010 Quantity: 500000.0 SQUARE METER (SQMT)	

Import Items:

S.No.	ITC HS Code	Item Description	Quantity recommended
1.	39202020	BOPP FILM-60 MICRONS +/- 10PERCENT-WHITE- VARIOUS WIDTHS	520000.0 Sq. Mt
2.	48064010	RELEASE BASE PAPER-GLASSINE-60 GSM +/- 10PERCENT-VARIOUS COLOURS-VARIOUS WIDTHS	520000.0 Sq. Mt
3.	35069110	ADHESIVE (55PERCENT SOLID+/- 10PERCENT) (WATER BASED)/ACRYLIC EMULSION	21000 Kg
4.	39100090	SILICON	Not allowed as no past consumption data is given and it is also not mentioned in SION

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	22 / NC/7/MEET/Sep/202324/7
Case Status	Case Approved
Party Name	STIC ON PAPERS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202324/ 7 and 18/10/2023
HQ File Number	HQRNORM APPLY 00004479AM23
RA File Number	NA
Licence No and Date	0911000867/19/05/2021

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item Name: SELF ADHESIVE FILM BOPP CLEAR/TRANSPARENT (125 GSM +/- 10PERCENT)(SELF ADHESIVE FILM BOPP CLEAR/TRANSPARENT (125 GSM +/- 10PERCENT))

ITC HS Code of Export item: 39199010

Qty.: 300000.0 SQUARE METER (SQM)

Import Items:

S.No.	ITC HS Code	Item Description	Quantity recommended
1.	39202020	BOPP FILM-50 MICRONS +/- 10PERCENT-CLEAR/TRANSPARENT- VARIOUS WIDTHS	312000.0 Sq. Mt
2.	48064010	RELEASE BASE PAPER-GLASSINE-60 GSM +/- 10PERCENT- VARIOUS COLOURS- VARIOUS WIDTHS	312000.0 Sq. Mt
3.	35069110	: ADHESIVE (55 PERCENT SOLID +/- 10PERCENT) (WATER BASED)/ACRYLIC EMULSION	12600 Kg
4.	39100090	SILICON	Not allowed as no past consumption data is given and it is also not mentioned in SION

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	23 / NC/7/MEET/Sep/202324/7
Case Status	Case Rejected
Party Name	GUJARAT FLUOROCHEMICALS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202324/ 7 and 18/10/2023
HQ File Number	HQRNORM APPLY 00099435AM22
RA File Number	34AA04000996 AM22
Licence No and Date	3411000627/25/05/2021

Norms Committee Decision:

The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 23.09.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply

Case No.	24 / NC/7/MEET/Sep/202324/7
Case Status	Case Withdrawn
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202324/ 7 and 18/10/2023
HQ File Number	HQRNORM APPLY 00101413AM22
RA File Number	05AA04019439 AM22
Licence No and Date	0511002850/27/05/2021
Norms Committee Decision: The Committee considered the case as per Agenda and noted that the firm has surrendered the license. Hence, the committee decides to withdraw the case.	

Case No.	25 / NC/7/MEET/Sep/202324/7
Case Status	Case Approved
Party Name	AVANTI OVERSEAS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202324/ 7 and 18/10/2023
HQ File Number	HQRNORM REVIW00005846AM23
RA File Number	05AA04018539 AM22
Licence No and Date	0511002841/27/05/2021
Norms Committee Decision: The committee considered the case as per agenda and decided to ratify the norms as under:- Export item: Base Made from Silicon Rubber (Content of Silicon rubber 95%) ITC HS Code of export item: 39269099 Qty: 70,000 kg Import item: Silicon Rubber ITC HS Code of import item: 39100090 Qty. : 69825.0 Kg RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE	

Case No.	26 / NC/7/MEET/Sep/202324/7
Case Status	Case Deferred
Party Name	SHIVA PERFORMANCE MATERIALS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202324/ 7 and 18/10/2023
HQ File Number	HQRNORM APPLY 00110645AM22
RA File Number	34AA04002175 AM22
Licence No and Date	3411000707/09/06/2021
Norms Committee Decision: The firm appeared for personal hearing via VC before the committee and explained in detail about the case. The committee accordingly considered the case and decided to ask for the following information: 1. Appendix 4E with all technical details. 2. Detail of indigenous input. 3. %NVM in export. 4. Material balance details on the basis of solid content	

Case No.	27 / NC/7/MEET/Sep/202324/7
Case Status	Case Deferred
Party Name	SHIVA PERFORMANCE MATERIALS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202324/ 7 and 18/10/2023
HQ File Number	HQRNORM APPLY 00110893AM22
RA File Number	34AA04002178 AM22
Licence No and Date	3411000715/09/06/2021
Norms Committee Decision: The firm appeared for personal hearing via VC before the committee and explained in detail about the case. The committee accordingly considered the case and decided to ask for the following information: 1. As per information provided in material balance, % solid content indicated is 100% while in specification provided of export, solid content is 48-50%. Please explain with documents evident like shipping bill.	

Case No.	28 / NC/7/MEET/Sep/202324/7
Case Status	Case Rejected
Party Name	GUJARAT FLUOROCHEMICALS LIMITED
Meeting Number	NC/ 7/ MEET/ Sep/ 202324/ 7 and 18/10/2023

and Date	
HQ File Number	HQRNORM APPLY 00113732AM22
RA File Number	34AA04002019 AM22
Licence No and Date	3411000725/14/06/2021
Norms Committee Decision:	
The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 14.06.2022 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply	

Case No.	29 / NC/7/MEET/Sep/202324/7
Case Status	Case Rejected
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202324/ 7 and 18/10/2023
HQ File Number	HQRNORM APPLY 00002063AM23
RA File Number	NA
Licence No and Date	0311004825/22/06/2021
Norms Committee Decision:	
The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 23.11.2022 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.	

Case No.	30 / NC/7/MEET/Sep/202324/7				
Case Status	Case Approved				
Party Name	GUJARAT FLUOROCHEMICALS LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202324/ 7 and 18/10/2023				
HQ File Number	HQRNORM APPLY 00121856AM22				
RA File Number	34AA04002018 AM22				
Licence No and Date	3411000760/22/06/2021				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity

39046100	Polytetrafluoroethylene (Dispersion Grade) MGN Series	1 MT	29051100	Methanol	0.3484 MT
			25292200	Fluorspar	1.12 MT
			27129040	Paraffin Wax	0.0125 MT
			29091990	Other Per Fluoro Propylene Vinyl Ether PPVE	0.0025 MT
			29159099	GX902 Per Fluorinated Aliphatic Carboxylic Acid	0.003 MT
			29159099	GX905 Per Fluorinated Aliphatic Carboxylic Acid	0.0007 MT
			29155000	Propanoic Acid 2 3 3 3 Tetrafluoro 2 Heptafluoropropoxy Ammonium salt GX 906	0.0005 MT
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

Case No.	31 / NC/7/MEET/Sep/202324/7				
Case Status	Case Approved				
Party Name	BIHANI MANUFACTURING COMPANY PRIVATE LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202324/ 7 and 18/10/2023				
HQ File Number	HQRNORM REVIW00001661AM23				
RA File Number	05AA04038272 AM22				
Licence No and Date	0511003374/29/06/2021				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity

39012000	HDPE Compound Grade HM HD 101B / HM HD 101	50000.0Kg	39012000	High Density Polyethylene	25750.0 Kg
			39012000	High Molecular Weight High Denisty Polyethylene	9785.0 Kg
			39019000	Polyolefin Elastomer	15450.0 Kg
			29182910	Irganox 1010	515.0 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

Case No.	32 / NC/7/MEET/Sep/202324/7
Case Status	Case Deferred
Party Name	THE SUPREME INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202324/ 7 and 18/10/2023
HQ File Number	HQRNORM REVIW00003161AM23
RA File Number	03AA04034314 AM22
Licence No and Date	0311004994/29/06/2021
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Oct/2023-24/07 dated 18.10.2023 1. Weight of total export. 2. Norms already given / Norms Req. now. 3. Reason for change in norms. 4. Copy of shipping bill indicating quantity of inputs used. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	33 / NC/7/MEET/Sep/202324/7
Case Status	Case Rejected
Party Name	GUJARAT FLUOROCHEMICALS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202324/ 7 and 18/10/2023
HQ File Number	HQRNORM APPLY 00133155AM22
RA File Number	34AA04004941 AM22
Licence No and Date	3411000810/07/07/2021
Norms Committee Decision: The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 23.09.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply	

Case No.	34 / NC/7/MEET/Sep/202324/7
Case Status	Case Deferred
Party Name	MPD INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202324/ 7 and 18/10/2023
HQ File Number	HQRNORM APPLY 00135012AM22
RA File Number	56AA04001339 AM21
Licence No and Date	5611000371/09/07/2021
Norms Committee Decision: The committee considered the case as per the agenda and decided to call the firm for a Personal hearing. Hence, the committee decided to defer the case.	

Case No.	35 / NC/7/MEET/Sep/202324/7
Case Status	Case Deferred
Party Name	SAMARO GLOBAL INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202324/ 7 and 18/10/2023
HQ File Number	HQRNORM APPLY 00135752AM22
RA File Number	03AA04040771 AM22
Licence No and Date	0311005259/10/07/2021
Norms Committee Decision: The Committee considered the case as per Agenda and noted that the firm has replied to the DL. The committee	

decided to defer the case for further examination.

Case No.	36 / NC/7/MEET/Sep/202324/7
Case Status	Case Rejected
Party Name	GUJARAT FLUOROCHEMICALS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202324/ 7 and 18/10/2023
HQ File Number	HQRNORM APPLY 00136847AM22
RA File Number	34AA04004939 AM22
Licence No and Date	3411000830/12/07/2021
Norms Committee Decision: The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 23.09.2022 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply	

Case No.	37 / NC/7/MEET/Sep/202324/7
Case Status	Case Approved
Party Name	GRP LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202324/ 7 and 18/10/2023
HQ File Number	HQRNORM REVIW00004710AM23
RA File Number	03AA04047947 AM22
Licence No and Date	0311005406/15/07/2021
Norms Committee Decision: The committee considered the case as per agenda and decided to ratify the norms as under:- Export Item: RECLAIMED RUBBER STANDARD ITC HS Code of Export item: 40030000 Qty.: 2000 MT Import Item: USED RUBBER TUBES CUT INTO TWO PIECES WITHOUT VALVES STANDARD* ITC HS Code of import item: 40040000 Qty.: 1944 MT *Subject to all statutory clearance	

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	38 / NC/7/MEET/Sep/202324/7
Case Status	Case Rejected
Party Name	GUJARAT FLUOROCHEMICALS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202324/ 7 and 18/10/2023
HQ File Number	HQRNORM APPLY 00147232AM22
RA File Number	34AA04005749 AM22
Licence No and Date	3411000897/26/07/2021
Norms Committee Decision:	
The Committee considered the case as per Agenda and noted that the firm has not replied properly to DL letter issued on 18.08.2022 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply	

Case No.	39 / NC/7/MEET/Sep/202324/7
Case Status	Case Rejected
Party Name	GUJARAT FLUOROCHEMICALS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202324/ 7 and 18/10/2023
HQ File Number	HQRNORM APPLY 00147419AM22
RA File Number	34AA04005754 AM22
Licence No and Date	3411000902/26/07/2021
Norms Committee Decision:	
The Committee considered the case as per Agenda and noted that the firm has not replied properly to DL letter issued on 18.08.2022 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply	

Case No.	40 / NC/7/MEET/Sep/202324/7
Case Status	Case Approved
Party Name	GUJARAT FLUOROCHEMICALS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202324/ 7 and 18/10/2023
HQ File Number	HQRNORM APPLY 00153657AM22

RA File Number	34AA04006292 AM22				
Licence No and Date	3411000931/04/08/2021				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39046990	FLUOROELASTOMER CO-POLYMER Raw Gum	1 MT	29037400	R-142B(1-Chloro 1,1 Difluoroethane)	1.176 MT
			29033990	Hexafluoropropylene (HFP)	0.389 MT
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

Case No.	41 / NC/7/MEET/Sep/202324/7
Case Status	Case Deferred
Party Name	VINYL TUBOS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202324/ 7 and 18/10/2023
HQ File Number	HQRNORM REVIW00004168AM23
RA File Number	05AA04062009 AM22
Licence No and Date	0511004024/05/08/2021
Norms Committee Decision:	
The Committee considered the case as per Agenda and defer the case for further examination.	

Case No.	42 / NC/7/MEET/Sep/202324/7
Case Status	Case Rejected
Party Name	GUJARAT FLUOROCHEMICALS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202324/ 7 and 18/10/2023
HQ File Number	HQRNORM APPLY 00158504AM22

RA File Number	34AA04005750 AM22
Licence No and Date	3411000959/10/08/2021
Norms Committee Decision: The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 15.05.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply	

Case No.	43 / NC/7/MEET/Sep/202324/7
Case Status	Case Rejected
Party Name	GUJARAT FLUOROCHEMICALS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202324/ 7 and 18/10/2023
HQ File Number	HQRNORM APPLY 00160983AM22
RA File Number	34AA04006291 AM22
Licence No and Date	3411000971/12/08/2021
Norms Committee Decision: The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 15.05.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply	

Case No.	44 / NC/7/MEET/Sep/202324/7
Case Status	Case Rejected
Party Name	CREATIVE POLYPACK PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202324/ 7 and 18/10/2023
HQ File Number	HQRNORM APPLY 00006274AM23
RA File Number	NA
Licence No and Date	0211001104/18/08/2021
Norms Committee Decision: The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 27.02.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply	

Case No.	45 / NC/7/MEET/Sep/202324/7
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Case Status	Case Approved				
Party Name	ORIENTAL EXPORT CORPORATION				
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202324/ 7 and 18/10/2023				
HQ File Number	HQRNORM REVIW00003754AM24				
RA File Number	03AA04064568 AM22				
Licence No and Date	0311006304/20/08/2021				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39172990	NYLON TUBES	62000.0 Kg	39081079	POLYIMIDE RESIN	62620.0 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

Case No.	46 / NC/7/MEET/Sep/202324/7
Case Status	Case Approved
Party Name	NITREX CHEMICALS INDIA LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202324/ 7 and 18/10/2023
HQ File Number	HQRNORM APPLY 00169722AM22
RA File Number	52AA04013813 AM22
Licence No and Date	5211001219/24/08/2021
Norms Committee Decision:	
The committee considered the case as per agenda and decided to ratify the norms as under:-	
Export Item Name: INDUSTRIAL NITRO CELLULOSE CONTAINING SOLVENT IE. ISOPROPYL ALCOHOL.	
ITC HS Code of Export item: 39122019	
Qty.: 2000000.0 KILOGRAMS (KGS)	

Import Items:

S. No.	ITC HS Code	Import description	Qty. recommended
1	47020000	WOOD PULP	1344000.0 KILOGRAMS (KGS)
2	29051220	ISOPROPYL ALCOHOL (IPA) SOLVENT	92292.0* KILOGRAMS (KGS)

*** They have also used this item from indigenous source.**

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	47 / NC/7/MEET/Sep/202324/7
Case Status	Case Rejected
Party Name	GUJARAT FLUOROCHEMICALS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202324/ 7 and 18/10/2023
HQ File Number	HQRNORM APPLY 00172022AM22
RA File Number	34AA04006820 AM22
Licence No and Date	3411001020/27/08/2021
Norms Committee Decision:	
The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 15.06.2022 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply	

Case No.	48 / NC/7/MEET/Sep/202324/7
Case Status	Case Withdrawn
Party Name	MARINE HYDROCOLLOIDS
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202324/ 7 and 18/10/2023
HQ File Number	HQRNORM APPLY 00172071AM22
RA File Number	10AA04008054 AM22

Licence No and Date	1011000515/27/08/2021
Norms Committee Decision: The committee considered the case as per the agenda and noted that firm has requested to withdraw the application vide email dated 26.06.2023. Hence, the committee decided to withdraw the case.	

Case No.	49 / NC/7/MEET/Sep/202324/7
Case Status	Case Rejected
Party Name	HINDUSTAN ADHESIVES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202324/ 7 and 18/10/2023
HQ File Number	HQRNORM APPLY 00176001AM22
RA File Number	05AA04073600 AM22
Licence No and Date	0511004460/02/09/2021
Norms Committee Decision: The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 29.09.2021 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply	

Case No.	50 / NC/7/MEET/Sep/202324/7
Case Status	Case Deferred
Party Name	THE SUPREME INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202324/ 7 and 18/10/2023
HQ File Number	HQRNORM REVIW00003160AM23
RA File Number	03AA04097467 AM22
Licence No and Date	0311007100/21/09/2021
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Oct/2023-24/07 dated 18.10.2023 1. Weight of total export. 2. Norms already given / Norms Req. now. 3. Reason for change in norms. 4. Copy of shipping bill indicating quantity of inputs used.	

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	51 / NC/7/MEET/Sep/202324/7
Case Status	Case Rejected
Party Name	CALIBRE SPECIALTY ELASTOMERS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202324/ 7 and 18/10/2023
HQ File Number	HQRNORM APPLY 00201947AM22
RA File Number	05AA04085280 AM22
Licence No and Date	0511005174/04/10/2021
Norms Committee Decision:	
The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 08.04.2022 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply	

Case No.	52 / NC/7/MEET/Sep/202324/7
Case Status	Case Deferred
Party Name	WIN-TEL SURFACES LLP
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202324/ 7 and 18/10/2023
HQ File Number	HQRNORM APPLY 00203571AM22
RA File Number	24AA04011335 AM22
Licence No and Date	2411000976/05/10/2021
Norms Committee Decision:	
The Committee considered the case as per Agenda and defer the case for further examination.	

Case No.	53 / NC/7/MEET/Sep/202324/7
Case Status	Case Rejected
Party Name	KINGFA SCIENCE & TECHNOLOGY (INDIA) LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202324/ 7 and 18/10/2023
HQ File Number	HQRNORM APPLY 00207100AM22

RA File Number	31AA04027794 AM22
Licence No and Date	3111000600/08/10/2021
Norms Committee Decision: The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 04.03.2022 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply	

Case No.	54 / NC/7/MEET/Sep/202324/7
Case Status	Case Rejected
Party Name	AVIGIRI URETHANE & RUBBER INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202324/ 7 and 18/10/2023
HQ File Number	HQRNORM APPLY 00235320AM22
RA File Number	07AA04038201 AM22
Licence No and Date	0711002255/29/10/2021
Norms Committee Decision: The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 15.05.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply	

Case No.	55 / NC/7/MEET/Sep/202324/7
Case Status	Case Rejected
Party Name	LUMBINI INC
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202324/ 7 and 18/10/2023
HQ File Number	HQRNORM APPLY 00247890AM22
RA File Number	26AA04005367 AM22
Licence No and Date	2611000296/10/11/2021
Norms Committee Decision: The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 06.09.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply	

Case No.	56 / NC/7/MEET/Sep/202324/7
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Case Status	Case Withdrawn
Party Name	THE SUPREME INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202324/ 7 and 18/10/2023
HQ File Number	HQRNORM REVIW00003164AM23
RA File Number	03AA040118313 AM22
Licence No and Date	0311008394/10/11/2021
Norms Committee Decision: The Committee considered the case as per Agenda and noted that this case was approved in meeting number 12/23 dated 22.11.2022. Hence, the committee decided to withdraw the case.	

Case No.	57 / NC/7/MEET/Sep/202324/7
Case Status	Case Rejected
Party Name	VISHAKHA POLYFAB PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202324/ 7 and 18/10/2023
HQ File Number	HQRNORM APPLY 00006198AM23
RA File Number	NA
Licence No and Date	0811003288/02/12/2021
Norms Committee Decision: The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 08.04.2022 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply	

Case No.	58 / NC/7/MEET/Sep/202324/7
Case Status	Case Rejected
Party Name	VISHAKHA POLYFAB PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202324/ 7 and 18/10/2023
HQ File Number	HQRNORM APPLY 00006214AM23
RA File Number	NA
Licence No and Date	0811003289/02/12/2021
Norms Committee Decision: The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 08.04.2022 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply	

Case No.	59 / NC/7/MEET/Sep/202324/7
Case Status	Case Rejected
Party Name	VISHAKHA POLYFAB PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202324/ 7 and 18/10/2023
HQ File Number	HQRNORM APPLY 00006220AM23
RA File Number	NA
Licence No and Date	0811003290/02/12/2021
Norms Committee Decision: The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 27.02.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply	

Case No.	60 / NC/7/MEET/Sep/202324/7
Case Status	Case Deferred
Party Name	VISHAKHA POLYFAB PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202324/ 7 and 18/10/2023
HQ File Number	HQRNORM APPLY 00272399AM22
RA File Number	08AA04034850 AM22
Licence No and Date	0811003288/02/12/2021
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Oct/2023-24/07 dated 18.10.2023 1. Wastage at each stage of manufacturing. 2. Justification 15% wastage. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	61 / NC/7/MEET/Sep/202324/7
Case Status	Case Deferred

Party Name	VISHAKHA POLYFAB PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202324/ 7 and 18/10/2023
HQ File Number	HQRNORM APPLY 00272400AM22
RA File Number	08AA04034853 AM22
Licence No and Date	0811003289/02/12/2021
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Oct/2023-24/07 dated 18.10.2023 1. Wastage at each stage of manufacturing. 2. Justification 15% wastage. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	62 / NC/7/MEET/Sep/202324/7
Case Status	Case Rejected
Party Name	VISHAKHA POLYFAB PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202324/ 7 and 18/10/2023
HQ File Number	HQRNORM APPLY 00272403AM22
RA File Number	08AA04034847 AM22
Licence No and Date	0811003290/02/12/2021
Norms Committee Decision: The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 27.02.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply	

Case No.	63 / NC/7/MEET/Sep/202324/7
Case Status	Case Deferred
Party Name	D R COATS INK AND RESINS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202324/ 7 and 18/10/2023
HQ File Number	HQRNORM REVIW00000497AM24
RA File Number	03AA040125868 AM22
Licence No and Date	0311009091/02/12/2021

Norms Committee Decision:

The Committee considered the case as per Agenda and defer the case for further examination.

Case No.	64 / NC/7/MEET/Sep/202324/7
Case Status	Case Rejected
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202324/ 7 and 18/10/2023
HQ File Number	HQRNORM APPLY 00002043AM23
RA File Number	NA
Licence No and Date	0311009180/03/12/2021
Norms Committee Decision:	
The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 13.01.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply	

Case No.	65 / NC/7/MEET/Sep/202324/7
Case Status	Case Rejected
Party Name	K L J POLYMERS AND CHEMICALS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202324/ 7 and 18/10/2023
HQ File Number	HQRNORM APPLY 00276634AM22
RA File Number	05AA040108706 AM22
Licence No and Date	0511006649/06/12/2021
Norms Committee Decision:	
The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 04.03.2022 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply	

Case No.	66 / NC/7/MEET/Sep/202324/7
Case Status	Case Deferred
Party Name	LOPAREX INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202324/ 7 and 18/10/2023

HQ File Number	HQRNORM APPLY 00282114AM22
RA File Number	03AA040130266 AM22
Licence No and Date	0311009382/10/12/2021
Norms Committee Decision:	
The Committee considered the case as per Agenda and defer the case for further examination.	

Case No.	67 / NC/7/MEET/Sep/202324/7
Case Status	Case Deferred
Party Name	VACMET INDIA LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202324/ 7 and 18/10/2023
HQ File Number	HQRNORM REVIW00006690AM23
RA File Number	06AA04008225 AM22
Licence No and Date	0611000976/15/12/2021
Norms Committee Decision:	
The Committee considered the case as per Agenda and defer the case for further examination.	

Case No.	68 / NC/7/MEET/Sep/202324/7
Case Status	Case Approved
Party Name	AVANTI OVERSEAS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202324/ 7 and 18/10/2023
HQ File Number	HQRNORM REVIW00005847AM23
RA File Number	05AX04000196 AM22
Licence No and Date	0511006963/16/12/2021
Norms Committee Decision:	
The committee considered the case as per agenda and decided to ratify the norms as under:- Export item: Base Made from Silicon Rubber (Content of Silicon rubber 95%) ITC HS Code of Export item: 39269099 Qty: 86000.0 kg Import item: Silicon Rubber	

ITC HS Code of import item: 39100090

Qty. : 85785 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	69 / NC/7/MEET/Sep/202324/7
Case Status	Case Rejected
Party Name	MPD INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202324/ 7 and 18/10/2023
HQ File Number	HQRNORM APPLY 00298217AM22
RA File Number	56AX04000031 AM22
Licence No and Date	5611000703/27/12/2021
Norms Committee Decision:	
The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 14.01.2022 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply	

Case No.	70 / NC/7/MEET/Sep/202324/7
Case Status	Case Withdrawn
Party Name	MARINE HYDROCOLLOIDS
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202324/ 7 and 18/10/2023
HQ File Number	HQRNORM REVIW00004470AM23
RA File Number	10AX04000017 AM22
Licence No and Date	1011000732/29/12/2021
Norms Committee Decision:	
The committee considered the case as per the agenda and noted that firm has requested to withdraw the application vide email dated 26.06.2023. Hence, the committee decided to withdraw the case.	

Case No.	71 / NC/7/MEET/Sep/202324/7
Case Status	Case Deferred

Party Name	CHIRIPAL POLY FILMS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202324/ 7 and 18/10/2023
HQ File Number	HQRNORM APPLY 00329138AM22
RA File Number	08AX04000099 AM22
Licence No and Date	0811003836/24/01/2022
Norms Committee Decision:	
The Committee considered the case as per Agenda and defer the case for further examination.	

Case No.	72 / NC/7/MEET/Sep/202324/7
Case Status	Case Approved
Party Name	MALAYA RUB TECH INDUSTRIES
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202324/ 7 and 18/10/2023
HQ File Number	HQRNORM APPLY 00342869AM22
RA File Number	10AX04000044 AM22
Licence No and Date	1011000834/04/02/2022
Norms Committee Decision:	
The committee considered the case as per agenda and decided to ratify the norms as under:- Export item; Natural Rubber Technically Specified Natural rubber 20 (ISNR) containing 453.60 MT of imported input. ITC HS Code of Export item: 40012200 Qty.: 504.00 MT Import item; Technical specified Rubber 10 (TSR-10) ITC HS Code of import item: 40012200 Qty.; 462.670 MT RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE	

Case No.	73 / NC/7/MEET/Sep/202324/7
Case Status	Case Deferred
Party Name	GRINDWELL NORTON LIMITED
Meeting Number	NC/ 7/ MEET/ Sep/ 202324/ 7 and 18/10/2023

and Date	
HQ File Number	HQRNORM APPLY 00348256AM22
RA File Number	03AA040129085 AM22
Licence No and Date	0311011232/09/02/2022
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Oct/2023-24/07 dated 18.10.2023	
1 As per process flow chart input material is 14.9 Kg and output material is 15 Kg. Kindly clearly indicate material balance with 10% wastage claimed.	
Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	74 / NC/7/MEET/Sep/202324/7				
Case Status	Case Approved				
Party Name	K L J POLYMERS AND CHEMICALS LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202324/ 7 and 18/10/2023				
HQ File Number	HQRNORM APPLY 00358094AM22				
RA File Number	05AX04000994 AM22				
Licence No and Date	0511009177/17/02/2022				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39019000	ZERO HALOGEN FLAME RETARDANT (ZHFR) COMPOUND(ZERO HALOGEN FLAME RETARDANT (ZHFR) COMPOUND)	1 Kg	39013000	ETHYLENE VINYL ACETATE COPOLYMERS	0.297 Kg
			39014090	METALLOCENE LLDPE	0.158 Kg
			28183000	ALUMINIUM HYDROXIDE	0.396 Kg
			28161010	MAGNESIUM	0.079 Kg

				HYDROXIDE	
			38123990	ANTIOXIDANT	0.0198 Kg
			39100090	SILICONE GUM	0.079 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

Case No.	75 / NC/7/MEET/Sep/202324/7				
Case Status	Case Approved				
Party Name	K L J POLYMERS AND CHEMICALS LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202324/ 7 and 18/10/2023				
HQ File Number	HQRNORM APPLY 00359426AM22				
RA File Number	05AX04000988 AM22				
Licence No and Date	0511009485/18/02/2022				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39042290	PVC COMPOUND (COMPACT GRADE)	1 Kg	39041020	SUSPENSION GRADE PVC RESIN	0.621 Kg
			29173920	PHTHALATE PLASTICIZERS	0.386 kg
			28365000	CALCIUM CARBONATE	0.0198 Kg
			29319090	PVC STABILIZER	0.0029 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

Case No.	76 / NC/7/MEET/Sep/202324/7				
Case Status	Case Approved				
Party Name	GUARNIFLON INDIA PRIVATE LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202324/ 7 and 18/10/2023				
HQ File Number	HQRNORM APPLY 00378185AM22				
RA File Number	03AX04001489 AM22				
Licence No and Date	0311012319/07/03/2022				
Norms Committee Decision: The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39172990	PTFE Molded Billet	112745.0 Kg	39046100	PTFE Powder	115000.0 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

Case No.	77 / NC/7/MEET/Sep/202324/7				
Case Status	Case Approved				
Party Name	GUARNIFLON INDIA PRIVATE LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202324/ 7 and 18/10/2023				
HQ File Number	HQRNORM APPLY 00378186AM22				
RA File Number	03AX04001491 AM22				
Licence No and Date	0311012320/07/03/2022				
Norms Committee Decision: The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity

			item		
39172990	PTFE Extruded Tube or PTFE Extruded Tube Pieces	137254.0 Kg	39046100	PTFE Powder	140000.0 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

Case No.	78 / NC/7/MEET/Sep/202324/7				
Case Status	Case Approved				
Party Name	GUARNIFLON INDIA PRIVATE LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202324/ 7 and 18/10/2023				
HQ File Number	HQRNORM APPLY 00379346AM22				
RA File Number	03AX04001490 AM22				
Licence No and Date	0311012395/08/03/2022				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39209999	PTFE Skived Tape or PTFE Skived Tape Pieces	142156.0 Kg	39046100	PTFE Powder	145000.0 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

Case No.	79 / NC/7/MEET/Sep/202324/7				
Case Status	Case Approved				
Party Name	PRAKASH PIPES LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202324/ 7 and 18/10/2023				
HQ File Number	HQRNORM APPLY 00383442AM22				

RA File Number	05AX04001263 AM22				
Licence No and Date	0511010895/11/03/2022				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39201019	LAMINATED ALUMINIUM FOIL ROLL((120 GSM+/- 10%))	125000.0 Kg	39206220	POLYESTER FILM	37100.0 Kg
			76071190	ALUMINIUM FOIL	21436.25 Kg
			39014090	ETHYLENE ALPHA OLEFIN COPOLYMERS	59988.75 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

Case No.	80 / NC/7/MEET/Sep/202324/7
Case Status	Case Deferred
Party Name	SPECIALTY POLYFILMS (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202324/ 7 and 18/10/2023
HQ File Number	HQRNORM APPLY 00403402AM22
RA File Number	03AX04001769 AM22
Licence No and Date	0311013372/27/03/2022
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Oct/2023-24/07 dated 18.10.2023	
1. Details given is for some other raw material. Provide specific name of synthetic rubber with its catalogue.	
Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	81 / NC/7/MEET/Sep/202324/7				
Case Status	Case Approved				
Party Name	ITC LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202324/ 7 and 18/10/2023				
HQ File Number	HQRNORM REVIW00005120AM24				
RA File Number	04AX04000072 AM23				
Licence No and Date	0411003228/02/05/2022				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms on repeat basis as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39219096	Printed flexible packaging material of multilayers of relevant substrate (Four layer containing 19% Aluminum Foil and 47% LLDPE)		76071999	ALUMINIUM FOIL	8430.0 Kg
			39014090	GRANULES LLDPE	14050.0 Kg
NOTE: Wastage allowed for Aluminum foil is 15% and for LLDPE is 20%					
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

Case No.	82 / NC/7/MEET/Sep/202324/7
Case Status	Case Approved
Party Name	MALAYA RUB TECH INDUSTRIES
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202324/ 7 and 18/10/2023
HQ File Number	HQRNORM APPLY 00000826AM23
RA File Number	10AX04000054 AM23
Licence No and Date	1011001109/18/05/2022
Norms Committee Decision:	
The committee considered the case as per agenda and decided to ratify the norms on time basis as under:-	

Export item; Natural Rubber Technically Specified Natural rubber 20 (ISNR) containing 453.60 MT of imported input.

ITC HS Code of Export item: 40012200

Qty.: 504.00 MT

Import item; Technical specified Rubber 10 (TSR-10)

ITC HS Code of import item: 40012200

Qty.; 462.670 MT

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	83 / NC/7/MEET/Sep/202324/7
Case Status	Case Deferred
Party Name	SHIVA PERFORMANCE MATERIALS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202324/ 7 and 18/10/2023
HQ File Number	HQRNORM APPLY 00001251AM23
RA File Number	34AX04000180 AM23
Licence No and Date	3411002358/07/06/2022
Norms Committee Decision:	
The firm appeared for personal hearing before the committee and explained in detail about the case. The committee accordingly considered the case and decided to ask for the following information:	
1. Specific name of import item 5 with its catalog and end use. 2. % Non-volatile matter in export.	

Case No.	84 / NC/7/MEET/Sep/202324/7
Case Status	Case Deferred
Party Name	SHIVA PERFORMANCE MATERIALS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202324/ 7 and 18/10/2023
HQ File Number	HQRNORM APPLY 00001279AM23
RA File Number	34AX04000174 AM23
Licence No and Date	3411002365/08/06/2022

Norms Committee Decision:

The firm appeared for personal hearing before the committee and explained in detail about the case. The committee accordingly considered the case and decided to ask for the following information:

1. As per material balance sheet DM water is required 66.89% as such solid content should be 33.11% against 35.36% stated.
2. Justification for wastage of 7.845%.
3. Copy of any earlier NC decision for similar case.

Case No.	85 / NC/7/MEET/Sep/202324/7
Case Status	Case Approved
Party Name	MALAYA RUB TECH INDUSTRIES
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202324/ 7 and 18/10/2023
HQ File Number	HQRNORM APPLY 00001309AM23
RA File Number	10AX04000082 AM23
Licence No and Date	1011001178/10/06/2022

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms **on time basis** as under:-

Export item; Natural Rubber Technically Specified Natural rubber 20 (ISNR) containing 453.60 MT of imported input.

ITC HS Code of Export item: 40012200

Qty.: 504.00 MT

Import item; Technical specified Rubber 10 (TSR-10)

ITC HS Code of import item: 40012200

Qty.; 462.670 MT

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	86 / NC/7/MEET/Sep/202324/7
Case Status	Case Deferred
Party Name	ATC TIRES AP PRIVATE LIMITED
Meeting Number	NC/ 7/ MEET/ Sep/ 202324/ 7 and 18/10/2023

and Date	
HQ File Number	HQRNORM REVIW00006137AM24
RA File Number	26AX04000028 AM23
Licence No and Date	2611000637/14/07/2022
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to defer the case for further examination.	

Case No.	87 / NC/7/MEET/Sep/202324/7
Case Status	Case Deferred
Party Name	ATC TIRES AP PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202324/ 7 and 18/10/2023
HQ File Number	HQRNORM REVIW00006138AM24
RA File Number	26AX04000030 AM23
Licence No and Date	2611000645/22/07/2022
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to defer the case for further examination.	

Case No.	88 / NC/7/MEET/Sep/202324/7				
Case Status	Case Approved				
Party Name	DDEV PLASTIKS INDUSTRIES LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202324/ 7 and 18/10/2023				
HQ File Number	HQRNORM APPLY 00002361AM23				
RA File Number	03AX04001923 AM23				
Licence No and Date	0311016720/29/07/2022				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity

39011090	XLPE SIOPLAS COMPOUND	2000.0 MTS	39011010	LLDPE Granules	1998.8 MTS
			29319090	Tri Methoxy Vinyl Silane	28.0 MTS
			29096000	Di Cumylperoxide DCP	1.6 MTS
			29309099	Antioxidant	1.6 MTS
			39232990	Gusseted Bag	Net to Net
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

Case No.	89 / NC/7/MEET/Sep/202324/7				
Case Status	Case Approved				
Party Name	DDEV PLASTIKS INDUSTRIES LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202324/ 7 and 18/10/2023				
HQ File Number	HQRNORM APPLY 00002379AM23				
RA File Number	03AX04000755 AM23				
Licence No and Date	0311016755/01/08/2022				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39011090	Polyethylene Compound Grade BS 0699 (With EVA)	200.0 MTS	39011010	LLDPE Granules	186.0 MTS
			39013000	Ethyl Vinyl Acetate	10.0 MTS
			28030010	Carbon Black	5.0 MTS

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	90 / NC/7/MEET/Sep/202324/7
Case Status	Case Approved
Party Name	DDEV PLASTIKS INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202324/ 7 and 18/10/2023
HQ File Number	HQRNORM APPLY 00002432AM23
RA File Number	03AX04002153 AM23
Licence No and Date	0311016830/03/08/2022

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39011090	XLPE COMPOUND	1500.0 MTS	39011020	LDPE Granules	1485.0
			29096000	Di Cumylperoxide DCP	30.0
			29309099	Antioxidant	15.0
			48191010	Octagon Jumbo Sleeves BOX	As per packing policy

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	91 / NC/7/MEET/Sep/202324/7
Case Status	Case Approved
Party Name	DDEV PLASTIKS INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202324/ 7 and 18/10/2023
HQ File Number	HQRNORM APPLY 00002875AM23
RA File Number	03AX04002551 AM23

Licence No and Date		0311017590/01/09/2022			
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39011090	XLPE COMPOUND	2000.0 MTS	39011020	LDPE GRANULES	1980.0 MTS
			29096000	DI CUMYLPEROXIDE DCP	40.0 MTS
			29309099	ANTIOXIDANT	20.0 MTS
			48191010	OCTAGON JUMBO SLEEVES BOX	As per packing policy

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	92 / NC/7/MEET/Sep/202324/7				
Case Status	Case Approved				
Party Name	DDEV PLASTIKS INDUSTRIES LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202324/ 7 and 18/10/2023				
HQ File Number	HQRNORM APPLY 00003357AM23				
RA File Number	03AX04002872 AM23				
Licence No and Date	0311018144/25/09/2022				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity

39011090	XLPE COMPOUND	2000.0 MTS	39011020	LDPE GRANULES	1980.0 MTS
			29096000	DI CUMYLPEROXIDE DCP	40.0 MTS
			29309099	ANTIOXIDANT	20.0 MTS
			48191010	OCTAGON JUMBO SLEEVES BOX	As per packing policy
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

Case No.	93 / NC/7/MEET/Sep/202324/7				
Case Status	Case Approved				
Party Name	KANDOI FABRICS PRIVATE LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202324/ 7 and 18/10/2023				
HQ File Number	HQRNORM APPLY 00003751AM23				
RA File Number	03AX04002937 AM23				
Licence No and Date	0311018590/15/10/2022				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39232990	PP Woven Sacks(PP Woven Sacks (Net Content = PP Granules (70%) : 70,000 kgs, Polypropylene Recycled Granules (30%): 30,000 kgs))	100000.0 Kg	39021000	PP Granules	77000.0 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

Case No.	94 / NC/7/MEET/Sep/202324/7				
Case Status	Case Approved				
Party Name	DDEV PLASTIKS INDUSTRIES LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202324/ 7 and 18/10/2023				
HQ File Number	HQRNORM APPLY 00003799AM23				
RA File Number	03AX04003276 AM23				
Licence No and Date	0311018676/18/10/2022				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39011090	XLPE COMPOUND	2000.0 MTS	39011020	LDPE GRANULES	1980.0 MTS
			29096000	DI CUMYLPEROXIDE DCP	40.0 MTS
			29309099	ANTIOXIDANT	20.0 MTS
			48191010	OCTAGON JUMBO SLEEVES BOX	As per packing policy
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

Case No.	95 / NC/7/MEET/Sep/202324/7
Case Status	Case Approved
Party Name	S M I COATED PRODUCTS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202324/ 7 and 18/10/2023
HQ File Number	HQRNORM APPLY 00003928AM23
RA File Number	03AX04003841 AM23

Licence No and Date	0311018882/27/10/2022		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item: SELF ADHESIVE POLYETHYLENE FILM (170 gsm +/- 10 PERCENT)(SELF ADHESIVE POLYETHYLENE FILM (170 gsm +/- 10 PERCENT))			
ITC HS Code of Export item: 39199090			
Qty.: 3000000.0 SQUARE METER (SQM)			
Import items:			
S.no	ITC HS Code	Item description	Qty. recommended per Sq.mt of export item
1	39201019	POLYETHYLENE FILM (PE) (90 MICRON +/- 15 PERCENT)	1.04 Sq.mt
2	39121290	ADHESIVE WATER BASED (IN HOUSE) Natrosol	0.0003318 Kg
3	29153200	Vinyl Acetate Monomer	0.0081733 Kg
4	29171910	Stabilized Softner Kanatol 8M (DOM)	0.008383 kg
5	29161290	2-Ethyl Hexyl Acrylate	0.0047294 kg
6	48064010	GLASSINE PAPER (60 gsm +/- 10 PERCENT	1.04 Sq.mt
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE			

Case No.	96 / NC/7/MEET/Sep/202324/7
Case Status	Case Approved
Party Name	DDEV PLASTIKS INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202324/ 7 and 18/10/2023

HQ File Number	HQRNORM APPLY 00003929AM23				
RA File Number	03AX04003549 AM23				
Licence No and Date	0311018885/27/10/2022				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39011090	XLPE COMPOUND	2000.0 MTS	39011020	LDPE GRANULES	1980.0 MTS
			29096000	DI CUMYLPEROXIDE DCP	40.0 MTS
			29309099	ANTIOXIDANT	20.0 MTS
			48191010	OCTAGON JUMBO SLEEVES BOX	As per packing policy
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

Case No.	97 / NC/7/MEET/Sep/202324/7				
Case Status	Case Approved				
Party Name	DDEV PLASTIKS INDUSTRIES LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202324/ 7 and 18/10/2023				
HQ File Number	HQRNORM APPLY 00004770AM23				
RA File Number	03AX04004093 AM23				
Licence No and Date	0311019714/02/12/2022				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity

39011090	XLPE COMPOUND	2000.0 MTS	39011020	LDPE GRANULES	1980.0 MTS
			29096000	DI CUMYLPEROXIDE DCP	40.0 MTS
			29309099	ANTIOXIDANT	20.0 MTS
			48191010	OCTAGON JUMBO SLEEVES BOX	As per packing policy
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

Case No.	98 / NC/7/MEET/Sep/202324/7				
Case Status	Case Approved				
Party Name	DDEV PLASTIKS INDUSTRIES LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202324/ 7 and 18/10/2023				
HQ File Number	HQRNORM APPLY 00004996AM23				
RA File Number	03AX04003757 AM23				
Licence No and Date	0311019994/15/12/2022				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39011090	XLPE COMPOUND	300000.0 Kg	39011020	LDPE GRANULES	297000.0 Kg
			29096000	DI CUMYLPEROXIDE DCP	6000.0 Kg
			29309099	ANTIOXIDANT	3000.0 Kg

			48191010	OCTAGON JUMBO SLEEVES BOX	As per Packing Policy
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

Case No.	99 / NC/7/MEET/Sep/202324/7				
Case Status	Case Approved				
Party Name	DDEV PLASTIKS INDUSTRIES LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202324/ 7 and 18/10/2023				
HQ File Number	HQRNORM APPLY 00005460AM23				
RA File Number	03AX04004457 AM23				
Licence No and Date	0311020400/02/01/2023				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39011090	XLPE COMPOUND	2000.0 MTS	39011020	LDPE GRANULES	1980.0 MTS
			29096000	DI CUMYLPEROXIDE DCP	40.0 MTS
			29309099	ANTIOXIDANT	20.0 MTS
			48191010	OCTAGON JUMBO SLEEVES BOX	As per packing policy
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

Case No.	100 / NC/7/MEET/Sep/202324/7
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Case Status	Case Deferred
Party Name	YOGESHWAR POLYMERS
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202324/ 7 and 18/10/2023
HQ File Number	HQRNORM APPLY 00005690AM23
RA File Number	08AX04001708 AM23
Licence No and Date	0811006967/12/01/2023
Norms Committee Decision: The committee considered the case as per agenda and noted that the reply furnished by the firm is incomplete. Hence the committee decided to defer the case.	

Case No.	101 / NC/7/MEET/Sep/202324/7				
Case Status	Case Approved				
Party Name	VISHAKHA RENEWABLES PRIVATE LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202324/ 7 and 18/10/2023				
HQ File Number	HQRNORM APPLY 00006045AM23				
RA File Number	08AX04001860 AM23				
Licence No and Date	0811007166/02/02/2023				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39206290	POLY OLEFIN ENCAPSULANT BACKSHEET THICKNESS > 0.60 MM (1. POLYOLEFIN ELASTOMER POE LF675/ FORTIFYTM C13075DP145 /POLYOLEFIN ELASTOMER POE LF675 - 196 MT 2.CHIMASSORB/CHIMASSORB 81FL/RIASORB UV - 1.43 MT 3. TINUVIN/TINUVIN-622/RIASORB UV622 - 1.43 MT 4.ENGAGE PV8669 POLYOLEFIN	286.0 MTS	39019000	Poe(Polyolefin Elastomer)	235.198 MTS
			29145000	Chimassorb/ Chimassorb 81 FL/ Riasorb UV-531	1.717 MTS
			39079900	Tinuvin/Tinuvin-622/Riasorb UV-622	1.717 MTS
			39014090	ENGAGE PV8669 POLYOLEFIN	103.006 MTS

	ELASTOMER/TAFMER-85.84 MT)			ELASTOMER/Tafmer A2007/SOLUMER 8813V/XUS 38688.00 EXPERIMENTAL POLYOLEFIN ELASTOMER/POE PX9571	
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

Case No.	102 / NC/7/MEET/Sep/202324/7
Case Status	Case Deferred
Party Name	S M I COATED PRODUCTS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202324/ 7 and 18/10/2023
HQ File Number	HQRNORM APPLY 00006084AM23
RA File Number	03AX04005385 AM23
Licence No and Date	0311021152/04/02/2023
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Oct/2023-24/07 dated 18.10.2023	
1. To indicate specification/thicknessGSM of export item- Self Adhesive Coated BOPP Film. 2. GSM/ thickness of import item one i.e. : Coated Biaxial Oriented Polypropylene Film.	
Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	103 / NC/7/MEET/Sep/202324/7
Case Status	Case Approved
Party Name	KANDOI FABRICS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202324/ 7 and 18/10/2023
HQ File Number	HQRNORM APPLY 00006393AM23
RA File Number	03AX04005433 AM23
Licence No and Date	0311021522/17/02/2023
Norms Committee Decision:	

The committee considered the case as per agenda and decided to ratify the norms as under:-

ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39269080	Polypropylene Woven Fabrics(Polypropylene Woven Fabrics (Net Content : PP Granules 70% = 70,000 kgs, Recycled Polypropylene Granules 30% : 30,000 Kgs))	100000.0 Kg	39021000	PP Granules	75600.0 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	104 / NC/7/MEET/Sep/202324/7
Case Status	Case Approved
Party Name	S M I COATED PRODUCTS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202324/ 7 and 18/10/2023
HQ File Number	HQRNORM APPLY 00003110AM24
RA File Number	03AX04001403 AM24
Licence No and Date	0311024992/30/06/2023

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item: SELF ADHESIVE FILM (145 GSM +/- 10 PERCENT)

ITC HS Code of Export item: 39199090

Qty.: 1500000.0 SQUARE METER (SQM)

Import items:

S.no	ITC HS Code	Item description	Qty. recommended per Sq.mt of export item
1	39202090	POLYPROPYLENE FILM (66.4 gsm +/- 10	1.04 Sq.mt

		PERCENT)	
2	29161290	Organic Chemical (SPL Adhesive): A) 2-ETHYL HEXYL ACRYLATE	0.013867 Kg
3	29161290	METHYL ACRYLATE	0.007627 Kg
4	39100010	SILICON CHEMICAL: A) SILICONE RESINS - POLYMER	0.001456 Kg
5	38159000	CATALYTIC PREPARATIONS-OTHER - CATALYST	0.000071 Kg
6	39100010	SILICONE RESINS - CROSS LINKER	0.000092 Kg
7	48064010	GLASSINE PAPER (60 gsm +/- 10 PERCENT)	1.04 Sq.mt
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE			

Case No.	105 / NC/7/MEET/Sep/202324/7
Case Status	Case Deferred
Party Name	INARCO PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202324/ 7 and 18/10/2023
HQ File Number	HQRNORM APPLY 00004444AM24
RA File Number	03AX04001547 AM24
Licence No and Date	0311025418/14/07/2023
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Oct/2023-24/07 dated 18.10.2023 1. In the manufacturing process indigenous items like Gelatine, Plasticizer, Antioxidant, stabilizer etc., have been shown but these indigenous items have not been indicated in 4 E Annexure of the application. 2. Calculation for the requirement of all the raw materials both imported and indigenous indicating net content and wastage separately to be given. 3. To indicate recovery of waste material in the process, giving justification of wastage claimed.	

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

***Manual case A-22 Meeting No: 7 dated
18.10.2023***

AA-2611000659 dated: 04.08.2022

M/s SNF (INDIA) PRIVATE LIMITED

The committee considered the case as per agenda and noted that there is some typographical error in the Norms fixed by the committee in meeting no. 6 dated 26.09.2023. Hence, the committee decided to correct the typographical error as under:

Export item: FLOPRINT R 417T (COPOLYMER OF SODIUM ACRYLATE AND ATBS)

ITC HS Code of export item: 39069090

Quantity: 187200.0 Kg

NOTE: All other conditions will remain same.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE